

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
STARRED QUESTION NO- *9
TO BE ANSWERED ON- 07/12/2022

DEVELOPMENT AND PROTECTION OF PVTGs

***9** Dr. SASMIT PATRA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the steps taken for development and protection of Particularly Vulnerable Tribal Groups (PVTGs) in the Country ;
- (b) the total amount of expenditure undertaken by Government for their welfare and other developmental activities ; and
- (c) what is the action plan and roadmap for the growth, development and protection of the PVTGs in the country ?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (c): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (c) of Rajya Sabha Starred Question No. *9 for answer on 07.12.2022 tabled by DR SASMIT PATRA, MP, regarding “DEVELOPMENT AND PROTECTION OF PVTGS”

(a)& (b): There are 75 groups of most vulnerable sections amongst the tribal communities who are classified as the Particularly Vulnerable Tribal Groups (PVTGs) spread over 18 States and the Union Territory of Andaman & Nicobar Islands. These groups are eligible for all the development and welfare schemes that are available to all citizens of India. In addition, they are also eligible for the STC/TSP of the Central and State Governments, as well as the schemes implemented by the Ministry of Tribal Affairs and the Tribal Welfare Departments of the State Governments. In addition, the Ministry of Tribal Affairs is implementing a Scheme “Development of Particularly Vulnerable Tribal Groups (PVTGs)” with the objective of overall socio-economic development and welfare of these most vulnerable sections among tribal people. Funds are provided to the concerned State Government / UT on the basis of their proposals in diverse sectors i.e. education, housing, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, conservation of culture and traditional practices or any other innovative activity with respect to these identified 75 PVTG communities in the nature of gap filling intervention besides interventions undertaken by the States out of Tribal Sub-Plan funds. Details of funds given to the States / UT under the scheme “Development of PVTGs” for the last five years are given at **Annexure-I**.

Ministry of Tribal Affairs is also implementing a flagship scheme “Eklavya Model Residential School(EMRS)’ to provide quality education to ST Students from class 6th to 12th. 5% seats in each of the EMRSs is reserved for PVTG students. As on date 688 EMRSs have been sanctioned by the Ministry. Out of which 392 are reported to be functional. The enrollment of PVTG students in EMRSs, as reported by National Education Society for Tribal Students (NESTS), from the year 2020-21 to 2022-23 is at **Annexure-II**.

Section 3(1)(e) of The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 provides recognition of forest rights including rights of habitat and habitation for primitive tribal groups (now called the PVTGs) and pre- agricultural communities. Further, funds are also provided in other schemes of the Ministry catering to development of PVTGs based on their proposals as detailed in **Annexure-III**.

(c): Ministry of Tribal Affairs has been implementing PVTG Development scheme for integrated and inclusive development of the PVTGs across the country.

ANNEXURE – I

Annexure-I referred to in reply to Rajya Sabha Starred Question No.*9 for 7.12.2022 tabled by DR SASMIT PATRA, MP, regarding “DEVELOPMENT AND PROTECTION OF PVTGS

Details of funds given to the States / UT under the scheme “Development of PVTGs” for the last five years

(Amount ₹ in Lakh)

S.No	Name of State	FY 2017-18		FY 2018-19		FY 2019-20		FY 2020-21		FY 2021-22	
		Released Fund	Utilized Fund	Released Fund	Utilized Fund	Released Fund	Utilized Fund	Released Fund	Utilized Fund	Released Fund	Utilized Fund
1	Andhra Pradesh	2076.00	2076.00	1837.00	1837.00	3713.43	3713.43	1245.51	258.60	1829.60	0.00
2	A & N Islands	200.00	200.00	0.00	0.00	0.00	0.00	0.00	0.00	252.11	0.00
3	Bihar	295.91	47.61	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Chhattisgarh	1089.50	1089.50	1051.50	1051.50	1311.35	1311.35	989.32	989.32	996.90	0.00
5	Gujarat	390.67	390.67	604.00	604.00	429.05	429.05	552.20	552.20	761.80	405.62
6	Jharkhand	2047.03	2047.03	3295.79	3295.79	847.00	847.00	1777.29	1777.29	1696.93	0.00
7	Karnataka	467.00	467.00	460.00	460.00	1933.01	1933.01	438.46	240.50	661.17	142.50
8	Kerala	62.00	0.00	0.00	0.00	0.00	0.00	88.00	0.00	0.00	0.00
9	Madhya Pradesh	8232.46	8232.46	7998.09	7998.09	8064.89	7433.21	2188.11	0.00	2888.69	0.00
10	Maharashtra	1226.25	1226.25	1230.26	1230.26	2510.00	841.96	1411.66	204.62	0.00	0.00
11	Manipur	195.00	195.00	1157.55	276.53	0.00	0.00	0.00	0.00	0.00	0.00
12	Odisha	1297.00	1297.00	3626.00	3626.00	976.38	976.38	1202.00	1202.00	1197.00	299.38
13	Rajasthan	1038.00	1038.00	1008.00	1008.00	968.10	968.10	968.00	914.24	706.17	706.17
14	Tamil Nadu	1770.75	1750.75	0.00	0.00	819.48	550.68	551.08	492.30	1967.81	0.00
15	Telangana	778.00	778.00	533.00	533.00	538.50	538.50	1460.50	1460.50	1193.04	0.00
16	Tripura	2305.00	2305.00	789.53	789.53	1960.82	1855.12	231.43	231.43	1481.71	386.28
17	Uttar Pradesh	17.96	0.00	0.00	0.00	0.00	0.00	82.04	0.00	0.00	0.00
18	Uttarakhand	130.00	130.00	565.86	565.86	489.53	26.52	295.00	295.00	367.07	0.00
19	West Bengal	330.75	330.75	843.42	843.42	437.47	437.47	519.40	519.40	0.00	0.00
	Grand Total	23949.28	23601.02	25000.00	24118.98	24999.00	21861.78	14000.00	9137.40	16000.00	1939.95

Annexure II

Annexure-II referred to in reply to Rajya Sabha Starred Question No.*9 for 7.12.2022 tabled by DR SASMIT PATRA, MP, regarding “DEVELOPMENT AND PROTECTION OF PVTGS

SUMMARY OF PVTG Students ENROLLED IN EMRS IN INDIA from the year 2020-2021 to 2022-23													
S. NO.	State	Total PVTG students	Number of Tribes Covered	Class wise enrollment							Year of Admission		
				Class 6	Class 7	Class 8	Class 9	Class 10	Class 11	Class 12	2020-2021	2021-2022	2022-2023
1	Andhra Pradesh	1065	10	104	288	209	168	289	7		1	318	746
2	Chhattisgarh	756	4	129	213	128	161	96	13	16		352	404
3	Gujarat	14	3		1	5	4	1	1	2	1	5	8
4	Jharkhand	166	6	30	27	28	15	37	11	18		123	43
5	Karnataka	49	1	5	8	8	11	8	5	4		49	
6	Kerala	50	2	9	5	3	14	15	1	3		4	46
7	Madhya Pradesh	911	3	42	109	154	150	334	19	102		339	572
8	Maharashtra	40	5	8	3	5	1	13		10	5	23	12
9	Odisha	255	8	7	5	58	64	61	58	2		6	249
10	Rajasthan	225	2		17	20	26	92	1	69		68	157
11	Tamil Nadu	251	5	17	10	14	60	61	22	67	1	30	220
12	Telangana	16	4	2	3	5	4	1	1			1	15
13	Tripura	197	1	35	23	27	28	46	1	37		58	139
14	Uttarakhand	110	2		58	46	2	4				2	108
Grand Total		4105	56	388	770	710	708	1058	140	330	8	1378	2719

Annexure III**Annexure-III referred to in reply to Rajya Sabha Starred Question No.*9 for 7.12.2022 tabled by DR SASMIT PATRA, MP, regarding "DEVELOPMENT AND PROTECTION OF PVTGS**

List of activities approved by PAC for PVTG under the scheme of Article 275(1) from 2018-19 onwards is as under: -

(Rs. In lakh)

Year	State	Activities	Location	PAC Approved Amount
2018-19	Maharashtra	Construction of 2 New EMRSs	Nandurbar (Dhadgaon) & Padharkwada (PVTG Kolam)	1400.00
2019-20	Madhya Pradesh	Auditorium in 30 EMRS @ of 200.00 lac, Total 6000.00 lakh (Under the Project Apna Vidyalay Apna Ghar)	1. Sondwa(2010-11), 2. Chandrashekhar Azad Nagar(2014-15), 3. Alirajpur, (Alirajpur), (2019-20) 4. Paraswada (2010-11), 5. Ukwa, (Balaghat) (2010-11), 6. Sendhwa(2014-15), 7. Rajpur, (Barwani)(2019-20), 8. Singardeep (2010-11), 9. Harrai (2018-19), 10. Tamia (Chhindwada) (2018-19), 11. Dhar(2014-15), 12. Gandhwani (Dhar)2019-20), 13. Shahpura (Dindori)(2019-20), 14. Guna (PVTG)(2007-08) 15. Kesla (Hoshangabad) (2010-11) 16. Indore (PVTG) (2008-09) 17. Jabalpur (PVTG) (2010-11) 18. Petlawad (2019-20) 19. Mordundiya (2010-11) 20. Meghnagar (Jhabua)(2019-20) 21. Ashapur Roshni (Khandwa) 2010-11) 22. Khargone (2015-16) 23. Jhirniya (Khargone)(2019-20) 24. Mandla (Mandla) (2015-16) 25. Sohagpur (Shahdol) (2010-11) 26. Budhni (Sehore) (2014-15) 27. Maihar (2014-15) 28. Chitrakoot, (Satna)(2015-16) 29. Singrauli (Singrauli)(2015-16) 30. Sheopur (PVTG) – Not under EMRS	6000.00
2019-20	Madhya Pradesh	Repair and Maintenance of 14 old EMRS	1. Shahpur – Betul (2000-01) 2. Sailana-Ratlam (2000-01) 3. Sijhora-Mandla (2000-01) 4. Thandla-Jhabua (2000-01)	1547.82

			5. Kukshi-Dhar (2000-01) 6. Ghansor- Seoni (2005-06) 7. Anuppur-Anuppur (2000-01) 8. Barwani-Barwani (2000-01) 8. Barwani-Barwani (2000-01) 9. Pali-Umaria (2005-06) 10. Junnardeo-Chhindwada (2005-06) 11. Jabalpur(PVTG)Jabalpur (2008-09) 12. Singardeep-Chhindwada (2010-11) 13. Roshni-Khandwa (2010-11) 14. Sondwa-Alirajpur (2010-11)	
2021-22	Chhattisgarh	Construction of RCC bridge for improving transportation facilities in PVTG areas of Jashpur district. Unit Cost -9.75, Unit-2	Jashpur district.	19.50
2021-22	Chhattisgarh	Construction of Embankment for improving transportation facilities in PVTG areas of Jashpur district Unit Cost -10.000, Unit-3	Jashpur district.	30.00
2021-22	Rajasthan	New hostels (120 capacity each), Classrooms and Laboratories at newly upgraded 4 Residential Schools for PVTG Sahariya Community 1. Koyla (District-Baran) 2. Kawai (District-Baran) 3. Parania 4. Khushyara (District- Baran) Capacity : 120 Students each Total Construction Area: 22000 Sq. feet, Approx Cost-@Rs. 2400/Sq. feet = Rs. 530 lacs/hostel	Koyla (District-Baran)	660.00
TOTAL				9657.32

List of activities approved under the scheme of “Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)”

Financial year : 2020-21 – Nil

Financial year :2019-20:

Years	State	Activities	PAC Approved (Rs. in lakh)
2019-20	Chhattisgarh	Solar pump establishment from Saur Sujla Yojana from Creda (Farmer share of solar pump will be given from tribal schemes maximum Rs. 25000 per farmer)	37.5
2019-20	Chhattisgarh	Solar pump establishment from Sour Sujla Yojana of Creda Department	25
2019-20	Chhattisgarh	Drinking water (RO water purifier & water cooler) facilities in all Ashrams and Hostels. Up-to 50 ltr per hours Total Unit:500 @0.345	172.5
2019-20	Telangana	Special batches of ST Girls in GNM & MLT courses offered at Government Nursing / Vocational colleges with special focus on PVTG youth of the aspirational districts of Asifabad, JayashakarBhupalpally&khammam Proposed Units:- 300	150
2019-20	Odisha	Running of Educational Complex for PVTGs (boys & Girls), recurring costs and maintenance	1000

Financial year :2018-19

Years	State	Activities	PAC Approved (Rs. in lakh)
2018-19	Chhattisgarh	Digging of bore wells (Actual cost or Maximum Rs. 50000 subsidy from tribal scheme)	75
2018-19	Chhattisgarh	Solar pump establishment from Sour Sujla Yojna from Creda (Farmer share of solar pump will be given from tribal schemes maximum Rs. 25000 per farmer)	37.5
2018-19	Chhattisgarh	Digging of bore wells (Actual cost or Maximum Rs. 50000 subsidy from tribal scheme)	50
2018-19	Chhattisgarh	Solar pump establishment from Sour Sujla Yojna of Creda Department	25
2018-19	Chhattisgarh	Drip Irrigation (Spacing 10m x 10m)(40% top up subsidy of unit cost Rs. 18882 i.e. Rs. 7553 will be given from tribal scheme and rest amount will be from PMKSY per drop more crop)	11.33

2018-19	Chhattisgarh	Fencing (80% subsidy of unit cost of Rs. 43600 that i.e. Rs. 34880 will be given from tribal scheme and rest amount will be given as farmer share)	34.9
2018-19	Jharkhand	Solar Based Drinking Water Facility in 30 PVTGs villages @ Rs. 10.00 lakh / Unit No. of beneficiaries :- 16551 Beneficiaries	300
2018-19	Telangana	Special batches of ST Girls in GNM & MLT courses offered at Government Nursing /Vocational colleges with special focus on PvTG youth of the aspirational districts of Asifabad, JayashakarBhupalpally&khammam	150

Financial year :2017-18: Nil

Financial year :2016-17

Years	State	Activities	PAC Approved (Rs. in lakh)
2016-17	West Bengal	De-worming, AI for improvement of cattle breed, Training of community through University of Animal Husbandry & Fishery Sciences – development of ‘Pranibandhu.’	125

List of activities approved under “Grant in Aid to Voluntary Organizations working for the welfare of the Scheduled Tribes(NGO)”,

Under the Scheme of “Grant in Aid to Voluntary Organizations working for the welfare of the Scheduled Tribes”, ministry provides funds to Organizations working chiefly in Health and Education Sectors. Under this scheme, priority is given to organizations working for welfare of PVTGs. The Scheme is demand-driven and expenditure undertaken by Government for welfare of STs including PVTG during last three years is given below:-

Amount in Cr.		
2019-20	2020-21	2021-22
94.85	59.5	89.25

List of activities approved under different schemes of (Scholarship Division) of the Ministry

Scholarship Division of Ministry of Tribal Affairs implements following ongoing Schemes for providing scholarships to ST students in the country :

- i) Pre-Matric Scholarship for ST students (Class IX and X)
- ii) Post Matric Scholarship for ST students.(Class XI and above)
- iii) National Fellowship and Scholarship for Higher Education for ST students.
- iv) National Overseas Scholarship for ST students.

Under the scheme of Pre-Matric and Post matric Scholarship all PVTGs having family income less than Rs.2.5 lakh p.a. are eligible to receive scholarship support for education. In the scheme of National Fellowship 25 slots out of 750 slots, are reserved for PVTG students. Under the National Scholarship Scheme all PVTGs having family income less than Rs.6.00 lakh p.a. are eligible to receive scholarship support for education. Under National Overseas Scholarship for ST students 3 slots out of 20 slots are reserved for PVTG candidate.

The details of PVTG Beneficiary status in Central Sector scholarship Schemes

PVTG Beneficiary status in Central Sector scholarship Schemes						
	National Fellowship		National Scholarship (Top class)		National Overseas	
Total slots	750		1788		20	
Reservation for PVTG	25		all eligible PVTG students		3	
Details of award of scholarships/Fellowships						
Year	Applied	Selected	Applied	Selected	Applied	Selected
2017-18	4	4	-	-	-	-
2018-19	6	6	-	-	1	1
2019-20	14	14	2	2	5	3
2020-21	9	9	1	1	9	3
2021-22	24	24	3	3	6	3
Total	57	57	6	6	21	10
